

RAJYA SABHA

Wednesday, the 19th March, 2025/28 Phalguna, 1946 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Report and Accounts (2023-24) of NSFDC, Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Ramdas Athawale, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Thirty-fifth Annual Report and Accounts of the National Scheduled Castes Finance and Development Corporation (NSFDC), Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T.2566 /18/25]

I. Notification of the Ministry of Home Affairs

II. Report and Accounts (2023-24) of the Rashtriya Raksha University, Gandhinagar, Gujarat and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. A copy (in English and Hindi) of the Ministry of Home Affairs of the Notification No. RRU/REGI/Ordinance/HR/2023/247., dated the 10th January, 2024, publishing the Appointments, Recruitment Process, Service Conditions and Seniority of Services